

by the metropolitan development authorities concerned in different States as regional development and related matters fall within the jurisdiction of State Governments. As far as Delhi is concerned, the Regional Plan 2001 and the strategy and the financing mechanisms approved by the National Capital Region Planning Board for implementing the regional plan have recommended development of new townships along side the existing 8 selected priority towns/complexes, viz, Meerut, Hapur, Bulandshahr—Khurja Complex, Panipat, Rohtak, Bhiwadi-Dharuhera—Rewari Complex Palwal and Alwar, and two DMA towns viz. Bahadurgarh and Kundli. It has been reported that the total expenditure incurred on the projects during the last 4 years was Rs. 71.82 crores consisting of Rs. 53.80 crores as the NCR Planning Board's share and Rs. 18.02 crores as State Government's share.

A Centrally Sponsored Scheme for Integrated Development of Small and Medium Towns was introduced during 1979-80 with the objective of balanced urban development in the country, provision of infrastructure facilities to support employment generating activities, resource generating schemes for maintenance of infrastructural facilities created, development of growth centres for betterment of rural hinterlands and arresting and arresting migration of rural population to larger cities. This scheme does not specifically cover satellite towns around major metropolitan cities. From the inception of the scheme till date 645 number of towns have been covered and a Central assistance of Rs. 208.37 crores have been released to the States under the scheme.

Schemes for providing drinking water in Urban Areas of Bihar

673. SHRI JANARDAN YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of schemes accorded approval for providing drinking water to urban areas in Bihar during the last three years;

(b) the funds allocated for the implementation of these schemes, scheme-wise; and

(c) the towns and cities of the State for whom these schemes have been cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) to (c) No schemes have been approved by the central Government for providing drinking water to urban areas in Bihar during the last three years as there were no viable proposals furnished by the State Government.

Financial Assistance for Urban Development in Bihar

674. SHRI JANARDAN YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have provided financial assistance for development of cities in the country;

(b) if so, the details thereof;

(c) whether any financial assistance has been provided to Bihar and especially to the cities of Patna, Bhagalpur, Muzaffarpur, Dhanbad, Ranchi, Danka and Deoghar; and

(d) if so, the details thereof and the financial assistance provided to: the said cities ?